

stated that 7766 containers were detained or seized, because they were found harmful. So, I want to know whether Government has published the names of these concerns in the various newspapers, so that those people who are already possessing the products of such concerns, from which these containers were seized, may not harm themselves by using them.

DR. P. S. DESHMUKH: As I have already said, I do not know what action has been taken so far as publishing their names is concerned, but I will look into it.

**COMPLAINT REGARDING TREATMENT  
METED OUT TO BOMB VICTIMS AT THE IRWIN  
HOSPITAL**

\*382. SHRI M. VALIULLA: Will the Minister for HEALTH be pleased to state:

(a) whether any complaint has been received by Government to the effect that the victims of the bomb explosion which occurred on the 30th November, 1956 at the Ramlila Grounds were not properly attended to by the Irwin Hospital; and

(b) if so, what action Government have taken in the matter?

THE MINISTER FOR HEALTH (RAJKUMARI AMRIT KAUR): (a) A complaint has been received from an alleged victim of the bomb explosion which occurred on the 30th November, 1956 against a doctor of the Irwin Hospital.

(b) The Delhi Administration have been asked to make an enquiry in the matter.

SHRI M. VALIULLA: May I know, Sir, whether any witnesses have already been examined, and who is holding enquiry in this matter?

RAJKUMARI AMRIT KAUR: The Director of Health Services of Delhi, Major Chahdha, has been requested to investigate the matter and report immediately. We are still awaiting his report and an enquiry has been instituted by him.

SHRI M. VALIULLA: Is it a fact that there is an allegation against the doctor who is to treat the patients under the contributory health service system?

RAJKUMARI AMRIT KAUR: So far as I know, the complaint is against the doctor who was in the casualty department.

SHRI M. VALIULLA: May I know what were the allegations made in the complaint—the main allegation made against the doctor?

RAJKUMARI AMRIT KAUR: The main allegations are that he was extremely callous and that he really did not pay any attention to the patient and was rude and negligent.

SHRI M. VALIULLA: Was there any ambulance kept at the Ramlila ground, knowing full well that the people had already intimation that there was going to be a bomb explosion?

SHRI MAHESWAR NAIK: May I know what was the nature of injuries sustained there?

RAJKUMARI AMRIT KAUR: That has got nothing to do with my Ministry and I do not know whether any orders of that kind were issued.

MR. CHAIRMAN: What is the nature of the injury—he asks.

SHRI MAHESWAR NAIK: What was the nature of the injury sustained by the victim of the bomb explosion?

RAJKUMARI AMRIT KAUR: As far as I know, the injuries were not serious, because I do not think the patient was taken in as an in-patient in the hospital. Naturally the matter is under investigation and I cannot give any details.

SHRI M. VALIULLA: I want to know whether ambulances are kept to such places?